migration across the border can be stopped immediately. It is very dangerous to the people of India because the number of illegal migrants is going up day by day. It can be seen from authentic sources—from the Census report of Bangladesh—that the population of Bangladesh is decreasing day by day. For the last 20 years, we the members of the AGP have been demanding again and again for immediate sealing of the Indo-Bangladesh border, but no concerete action has been taken. As a member of my party and as a citizen of India, I would urge upon this Government to seal the Indo-Bangladesh border immediately. Thank you.

Deployment of additional forces for Counter-Insurgency Operations in Tripura

SHRI KHAGEN DAS (Tripura): Mr. Chairman, Sir, my Special mention pertains to deployment of additional forces for effective counter insurgency operation in Tripura. The anti-national insurgent groups which are being aided and equipped with sophisticated arms both by the imperialist forces and the ISI of Pakistan have stepped up their activities. These groups are mostly operating from Bangladesh. After committing the offence, they easily corss over to their hide-outs through the porous international border. The State Government has been, time and again, requesting the Central Government for deployment of additional forces. The State level co-ordination committee in relation to security matters has made an in-depth assessment of the situation and has asked for deployment of additional forces.

But it is shocking that instead of deploying additional forces, the Central Government has withdrawn forces unilaterally. Since last year, three battalions of army were withdrawn from the State and the lone battalion of army was withdrawn three months back. To meet the present assessed deficit of armed forces in the State, the Chief Minister of Tripura and the Members of Parliament have time and again met and requested the Prime Minister, the Home Minister and the Defence Minister. In the meantime, due to repeated incidents of attacks leading to killings, including jawans of the Assam Rifles, the BSF and the CRPF and abduction of innocent people and extortion of money, ethnic tension has become acute. The State Government, with its available forces, is determinedly working towards maintaining the ethnic harmony at all costs. It must be said here at this point of time that way back in 1960s, the blueprint of the Brahmaputra Operation was prepared, through which the imperialist agencies sought to eliminate the tribal people of the north-eastern States in a bid to disrupt and destroy India's national integration. The outlawed extremist groups of the State are raising the slogan of 'Independent Tripura'. Hence, the terrorist activities in the State are not a mere law and order problem of the State, but a very serious threat to the integrity of our nation. So, the active support of the Central Government is

an essential prerequisite in tackling the menace of insurgency more effectively.

I would also request the Central Government to sanction two more battalions for which the proposal is pending with the Home Ministry. The strength of the BSF along the international border should be augmented and the present deployment should be re-oriented to check the cross-border movement of the extremists. I would also request the Central Government to immediately start the work of border-fencing under a time-bound programme. The State Government has also submitted proposals for modernizing the State police. These proposals include the provision of sophisticated weapons, bullet-proof vehicles and other logistic supports like the use of helicopters to tackle the insurgency situation of the State. Of late, it has been noted that the extremists have been using improvised explosive devices.

Lastly, I would once again urge the Central Government to deploy additional forces. The State had asked for 54 companies of forces additionally, for counter-insurgency operations. Since the terrain in the State is difficult, there should be more and more deployment of the army and Assam Rifles which are familiar with the situation.

Thank you, Sir.

MR. CHAIRMAN: Shri Bratin Sengupta. Do you want to associate yourself?

SHRI BRATIN SENGUPTA (West Bengal): Sir, both the issues are very important. Will any concerned Member of the Union Cabinet kindly react to them?

MR CHAIRMAN: That is all right. Next is Mr. Sundaram. He is not there. Now, Mr. Gurudas Das Gupta.

Exclusion of Marxism from Text Books

SHRI GURUDAS DAS GUPTA (West Bengal): Sir, it is with a deep sense of indignation and anguish that I seek to bring to the notice of the House and of the nation a recent decision of the Central Board of Secondary Education which is not an autonomous body, which is a Government-controlled body. We are given to understand that through a circular, they have informed schools, in a most clandestine way, that from next year, from the curriculum for leading political theories that used to be taught at class XII, Marxism will be deleted and dropped.

There is something more shameful than this. While fascism remains to be taught, while history of Hitler remains to be taught, while the number one enemy of the world's civilization remains to be adorned as a civilized hero of the world, Marxism has been dropped. Let the Foreign Minister tell the